

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(Civil) No.1167/2021

AMITABHA PANDE & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION)

Date : 17-11-2021 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE DR. JUSTICE D.Y. CHANDRACHUD
HON'BLE MR. JUSTICE SURYA KANT

For Petitioner(s)

Mr. Chander Uday Singh, Sr. Adv.
Ms. Anne Mathew, AOR
Mr. Jayant Tripathi, Adv.
Mr. Nayantara Roy, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Heard Mr. C.U. Singh, learned Senior counsel appearing for the petitioners and carefully perused the material available on record.

Issue notice.

Dasti service, in addition, is permitted.

Liberty is also granted to serve the Standing counsel for the Union of India.

Tag with Writ Petition (Civil) No.1076 of 2019.

(VISHAL ANAND)
ASTT. REGISTRAR-cum-PS

(R.S. NARAYANAN)
COURT MASTER (NSH)